

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC 19063/2009

Petition(s) for Special Leave to Appeal (Civil)...../2009

(From the judgement and order dated 30/06/2009 in CMWP No.
54809/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

U.P.JAL NIGAM & ANR.

Petitioner(s)

VERSUS

L.I.C.EMP.COOP.HNG.SOCIETY LTD.& ANR.

Respondent(s)

Date: 04/12/2009 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. K.K. Mohan,Adv.(NP)

UPON hearing counsel the Court made the following
O R D E R

List on 14.12.2009.

Direction contained in the judgment is stayed till
then.(G.V.Ramana)
Court Master(Veera Verma)
Court Master